

1	2	3
30.	Uttar Pradesh	118.04
31.	Uttarakhand*	19.68
32.	West Bengal	112
TOTAL		1,257 [#]

* Includes State extensions of PM-JAY

[#] Includes 10.74 crore identified families entitled for PMJAY as per SECC database

Proposal to allow dentists to practice modern medicine

391. SHRI MAJEED MEMON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Indian Medical Association has opposed Government's proposal to allow dentists to practise modern medicine;

(b) if so, the reasons therefor: and

(c) whether it is also a fact that IMA has raised questions regarding unemployment of number of MBBS graduates who are not absorbed into Post Graduate courses every year by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No. As on date there is no such proposal to allow dentists to practice modern medicine.

(b) Does not arise.

(c) No.

Status of AIIMS, Madurai

392. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has commenced the work pertaining to setting up of AIIMS in Madurai district of Tamil Nadu;

(b) if so, the details thereof;

(c) whether Government has fixed any tentative time by which it proposes to complete the construction and operationalize AIIMS in Madurai;

(d) if so, the details thereof; and

(e) the details of total outlay that has been earmarked for setting up AIIMS Hospital in Madurai?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Cabinet has approved setting up of AIIMS at Thoppur in Madurai, Tamil Nadu on 17.12.2018. Executing Agency for pre-investment activities has been appointed. Pre-investment activities including soil investigation, topographical survey is in progress.

(c) and (d) The approved time frame for completion of the project is Sep., 2022.

(e) Sanctioned cost of the project is ₹ 1264 crore.

Decadal growth in population of the country

393. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the trend of the population growth registered during the last decade, State/UT-wise;

(b) whether Government proposes to implement two child policy for stabilization of population in the country, if so, the details thereof along with the manner in which the said policy is likely to be implemented and if not, the reasons therefor; and

(c) the other steps being taken or proposed to be taken by Government to ensure the balanced population growth in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The trend of the population growth registered during the last decade, State/UT wise is given in Statement-I (*See below*).

(b) No. The Government does not propose to implement two child policy since India is a signatory to the ICPD declaration of 1994 held at Cairo (International Conference on Population and Development) which advocates target free approach and honouring